



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

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PART II — Section 1

प्राधिकार से प्रकाशित

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
Separate paging is given to this Part in order that it may be filed as a separate compilation.

## MINISTRY OF LAW AND JUSTICE (Legislative Department)

*New Delhi, the 18th December, 2014/Agrahayana 27, 1936 (Saka)*

The following Act of Parliament received the assent of the President on the 17th December, 2014, and is hereby published for general information:—

### THE CENTRAL UNIVERSITIES (AMENDMENT) ACT, 2014

No. 35 OF 2014

[17th December, 2014.]

An Act further to amend the Central Universities Act, 2009.

BE it enacted by Parliament in the Sixty-fifth Year of the Republic of India as follows:—

1.(1) This Act may be called the Central Universities (Amendment) Act, 2014.

Short title and commencement.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

2. After section 3A of the Central Universities Act, 2009 (hereinafter referred to as the Principal Act), the following section shall be inserted, namely:—

Insertion of new section 3B.

"3B. (1) The Central University of Bihar established under sub-section (4) of section 3 shall be known as the Central University of South Bihar, having its territorial

Special provision with respect to State of Bihar.

jurisdiction extending to the territory in the south of River Ganges in the State of Bihar, as specified in the First Schedule to this Act.

(2) There shall be established a University, which shall be a body corporate, to be known as the Mahatma Gandhi Central University, having its territorial jurisdiction extending to the territory in the north of the River Ganges in the State of Bihar, as specified in the First Schedule to this Act.”.

Amendment  
of First  
Schedule.

**4.** In the First Schedule to the principal Act, for serial number 1 and the entries relating thereto, the following serial numbers and entries shall be substituted, namely:—

Serial No.	Name of the State	Name of the University	Territorial Jurisdiction
1.	Bihar	Central University of South Bihar	Territory in the South of the River Ganges in the State of Bihar
1A.	Bihar	Mahatma Gandhi Central University	Territory in the north of the River Ganges in the State of Bihar

DR. SANJAY SINGH,  
*Secretary to the Govt. of India.*